

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/317(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS JESSOP AND CO LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Pooja Chakrabarti, Adv.] For the Applicant

Ms.Kiran Sharma,Adv.]

Ms.Akshita Bohra, Adv.]

ORDER

1. Ld.Counsel for the Financial Creditor present.
2. Ld. Counsel appearing for the Financial Creditor states that an Appeal is pending before the Hon'ble Calcutta High Court and is appearing in the running list.
3. In view of this position, this petition is deferred to **08/03/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**